

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKE HOLDERS OF RAMKAR STEEL RE-ROLLING PRIVATE LIMITED

Sl.N o	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	RAMKAR STEEL RE-ROLLING PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	17/04/2009
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Chennai
4.	Corporate Identity Number of Corporate Debtor	U27100TN2009PTC071335
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	61A, Azad Nagar, III Street, Ayyappa Nagar, K.K. Nagar, Trichy, Tamil Nadu - 620021
6.	Date of closure of Insolvency Resolution Process	05.08.2019 (180 days from the Date of Commencement)
7.	Liquidation Commencement Date of Corporate Debtor	25.07.2019
8.	Name , address, e mail address, telephone number and the registration number of the liquidator as registered with the Board and to be used for correspondence with the liquidator	Name: Mrs. J Karthiga Address: New No.1, Old No.1052, 41 st Street, Korattur, Chennai 600080. Email Id: karthigasri@hotmail.com Contact No: 8754402125 Reg.No: IBBI/IPA-001/IP-P00752/2017-2018/11284
9	Last date for submission of claims	24.08.2019 i.e., 30 days from the Liquidation Commencement Date

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of the liquidation of M/s. RAMKAR STEEL RE-ROLLING PRIVATE LIMITED vide its order dated 25th July 2019.

The stake holders of M/s. RAMKAR STEEL RE-ROLLING PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before 24.08.2019 to the liquidator at the address mentioned against item no.8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.07.2019

Place: Chennai


J Karthiga
Liquidator

Reg. No: IBBI/IPA-001/IP-P00752/2017-2018/11284

J.KARTHIGA, B.A., M.L.
Registered Insolvency Professional
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